NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.89 – 90 of 2020

IN THE MATTER OF:

Super Royal Holidays India Pvt. Ltd. & Ors. **...Appellants**

Versus

Union of India & Anr. **...Respondents**

For Appellants: **Shri Sanjay Nuli, Advocate**

For Respondents: **Shri Dharm Singh, Advocate (R-2)**

O R D E R
(Virtual Mode)

22.02.2021 Counsel for Appellant states that arguing Counsel is busy in other Court.

Respondent No.1 has not filed written submissions.

Written submissions not more than three pages may be filed within two weeks. Parties to file copies of Judgements they want refer and rely on.

List the Appeal 'for admission (after Notice) hearing' on 6th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md